

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1474
ANSWERED ON:18.11.2010
UNRULY AIR PASSENGERS
Patel Shri Bal Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a): whether the Government has been asked to levy strict penalties on unruly passengers by International Civil Aviation Organization;
- (b): if so, the details thereof;
- (c): the total number of spats happened in mid-air during the last three years, year-wise;
- (d): the action taken against the passengers and crews involved in such mid air spats;
- (e): whether the Government has taken stringent measures against such incidents;
- (f): if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a)&(b): The International Civil Aviation Organisation has issued guidelines to contracting states for dealing with unruly/disruptive passengers.
- (c) & (d): The information is being collected.
- (e) & (f): Yes Sir. The Government has amended the Aircraft Rules, 1937 vide GSR 766E dated 17th September, 2010 vide which acts of unruly passengers have been made punishable.